

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.115**  
New IA-1056/2021  
IN  
IB-1348(ND)/2019

**IN THE MATTER OF:**

M/s. Nisus Finance & Investment Managers LLP & Anr.  
Vs.  
M/s. Earthcon Universal Infratech Pvt. Ltd.

...FINANCIAL CREDITOR

...RESPONDENT

**SECTION**

U/s 7 IBC code 2016

**Order delivered on 02.03.2021**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**  
**MEMBER (JUDICIAL)**  
**SHRI NARENDER KUMAR BHOLA**  
**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/FC :  
For the Respondent/CD :  
For the RP : Mr. Rishabh Jain, Advocate

**ORDER**

**IA No. 1056/2021:-**

Counsel for the Resolution Professional is present. The Registry is directed to issue notice to the other side. The Counsel for the Resolution Professional is permitted to serve private notice on the Respondents by all modes and file proof of service along with affidavit on or before next date of hearing.

List the matter on 7<sup>th</sup> April, 2021.

- sd -

**(NARENDER KUMAR BHOLA)**  
**MEMBER (TECHNICAL)**

- sd -

**(CH. MOHD. SHARIEF TARIQ)**  
**MEMBER (JUDICIAL)**

Shammy  
Court-III

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.115**

IA-287/2021

IN

IB-1348(ND)/2019

**IN THE MATTER OF:**

M/s. Nisus Finance & Investment Managers LLP & Anr.

...FINANCIAL CREDITOR

Vs.

M/s. Earthcon Universal Infratech Pvt. Ltd.

...RESPONDENT

**SECTION**

U/s 7 IBC code 2016

**Order delivered on 02.03.2021**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/FC

: Mr. Dhruv Gupta, Advocate.

For the RP

: Mr. Rishabh Jain, Advocate.

**ORDER**

**IA No. 287/2021:-**

Counsel for the Applicant is present. Counsel for the Resolution Professional is present. Counsel for the Resolution Professional is directed to file reply.

List the matter on 19<sup>th</sup> March, 2021.



**(NARENDER KUMAR BHOLA)**  
**MEMBER (TECHNICAL)**



**(CH. MOHD. SHARIEF TARIQ)**  
**MEMBER (JUDICIAL)**

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.115**  
New IA-1016/2021  
IN  
IB-1348(ND)/2019

**IN THE MATTER OF:**

M/s. Nisus Finance & Investment Managers LLP & Anr.

...FINANCIAL CREDITOR

Vs.

M/s. Earthcon Universal Infratech Pvt. Ltd.

...RESPONDENT

**SECTION**

U/s 7 IBC code 2016

**Order delivered on 02.03.2021**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/FC

:

For the Respondent/CD

: Mr. Waseem Ahmad, Advocate.

For the RP

: Mr. Rishabh Jain, Advocate

**ORDER**

**IA No. 1016/2021:-**

Counsel for the Resolution Professional is present. Counsel for the Respondent is present. The Counsel for the Respondent is directed to file reply.

List the matter on 7<sup>th</sup> April, 2021.

- sd -

(NARENDER KUMAR BHOLA)  
MEMBER (TECHNICAL)

- sd -

(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.115**  
New IA-1054/2021  
IN  
IB-1348(ND)/2019

**IN THE MATTER OF:**

M/s. Nisus Finance & Investment Managers LLP & Anr.

....**FINANCIAL CREDITOR**

**Vs.**

M/s. Earthcon Universal Infratech Pvt. Ltd.

....**RESPONDENT**

**SECTION**

**U/s 7 IBC code 2016**

**Order delivered on 02.03.2021**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/FC

:

For the Respondent/CD

: Mr. Waseem Ahmad, Advocate.

For the RP

: Mr. Rishabh Jain, Advocate

**ORDER**

**IA No. 1054/2021:-**

Counsel for the Resolution Professional is present. Counsel for the Respondent is present. The Counsel for the Respondent is directed to file reply.

List the matter on 7<sup>th</sup> April, 2021.

— sd —

**(NARENDER KUMAR BHOLA)**  
**MEMBER (TECHNICAL)**

— sd —

**(CH. MOHD. SHARIEF TARIQ)**  
**MEMBER (JUDICIAL)**

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.115**  
New IA-1020/2021  
IN  
IB-1348(ND)/2019

**IN THE MATTER OF:**

M/s. Nisus Finance & Investment Managers LLP & Anr.  
Vs.  
M/s. Earthcon Universal Infratech Pvt. Ltd.

....FINANCIAL CREDITOR

....RESPONDENT

**SECTION**

U/s 7 IBC code 2016

**Order delivered on 02.03.2021**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**  
**MEMBER (JUDICIAL)**  
**SHRI NARENDER KUMAR BHOLA**  
**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/FC :  
For the Respondent/CD : Mr. Waseem Ahmad, Advocate.  
For the RP : Mr. Rishabh Jain, Advocate

**ORDER**

**IA No. 1020/2021:-**

Counsel for the Resolution Professional is present. Counsel for the Respondent is present. The Counsel for the Respondent is directed to file reply.

List the matter on 7<sup>th</sup> April, 2021.

- sd -

(NARENDER KUMAR BHOLA)  
MEMBER (TECHNICAL)

- sd -

(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)



**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.115**  
New IA-1025/2021  
IN  
IB-1348(ND)/2019

**IN THE MATTER OF:**

M/s. Nisus Finance & Investment Managers LLP & Anr.

...FINANCIAL CREDITOR

Vs.

M/s. Earthcon Universal Infratech Pvt. Ltd.

...RESPONDENT

**SECTION**

U/s 7 IBC code 2016

**Order delivered on 02.03.2021**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Respondent/CD : Mr. Waseem Ahmad, Advocate.

For the RP : Mr. Rishabh Jain, Advocate

**ORDER**

**IA No. 1025/2021:-**

Counsel for the Resolution Professional is present. Counsel for the Respondent accepts notice. The Counsel for the Applicant is directed to send copy of the Application and the documents relied upon to the counsel for the Respondent. The Counsel for the Respondent shall file the reply.

List the matter on 7<sup>th</sup> April, 2021.

-sd-

**(NARENDER KUMAR BHOLA)**  
**MEMBER (TECHNICAL)**

-sd-

**(CH. MOHD. SHARIEF TARIQ)**  
**MEMBER (JUDICIAL)**

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.115**  
New IA-1032/2021  
IN  
IB-1348(ND)/2019

**IN THE MATTER OF:**

M/s. Nisus Finance & Investment Managers LLP & Anr.  
Vs.  
M/s. Earthcon Universal Infratech Pvt. Ltd.

...FINANCIAL CREDITOR

...RESPONDENT

**SECTION**

U/s 7 IBC code 2016

**Order delivered on 02.03.2021**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**  
**MEMBER (JUDICIAL)**  
**SHRI NARENDER KUMAR BHOLA**  
**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/FC :  
For the Respondent/CD :  
For the RP : Mr. Rishabh Jain, Advocate

**ORDER**

**IA No. 1032/2021:-**

Counsel for the Resolution Professional is present. One of the respondents is also arrayed in IA No. 1016/2021 for whom the counsel caused appearance. Therefore, the counsel is directed to seek instructions for his filing Vakalatnama on behalf of the said client(s).

List the matter on 7<sup>th</sup> April, 2021.

— Sd —

**(NARENDER KUMAR BHOLA)**  
**MEMBER (TECHNICAL)**

— Sd —

**(CH. MOHD. SHARIEF TARIQ)**  
**MEMBER (JUDICIAL)**

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.115**

New IA-1060/2021

IN

IB-1348(ND)/2019

**IN THE MATTER OF:**

M/s. Nisus Finance & Investment Managers LLP & Anr.

...FINANCIAL CREDITOR

**Vs.**

M/s. Earthcon Universal Infratech Pvt. Ltd.

...RESPONDENT

**SECTION**

U/s 7 IBC code 2016

**Order delivered on 02.03.2021**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/FC :

For the Respondent/CD :

For the RP : Mr. Rishabh Jain, Advocate

**ORDER**

**IA No. 1060/2021:-**

Counsel for the Resolution Professional is present. The Registry is directed to issue notice to the other side. The Counsel for the Resolution Professional is permitted to serve private notice on the Respondents by all modes and file proof of service along with affidavit on or before next date of hearing.

List the matter on 7<sup>th</sup> April, 2021.



(NARENDER KUMAR BHOLA)  
MEMBER (TECHNICAL)



(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)



**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.115**  
New IA-1064/2021  
IN  
IB-1348(ND)/2019

**IN THE MATTER OF:**

M/s. Nisus Finance & Investment Managers LLP & Anr.

....FINANCIAL CREDITOR

Vs.

M/s. Earthcon Universal Infratech Pvt. Ltd.

....RESPONDENT

**SECTION**

U/s 7 IBC code 2016

**Order delivered on 02.03.2021**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/FC :

For the Respondent/CD :

For the RP : Mr. Rishabh Jain, Advocate

**ORDER**

**IA No. 1064/2021:-**

Counsel for the Resolution Professional is present. The Registry is directed to issue notice to the other side. The Counsel for the Resolution Professional is permitted to serve private notice on the Respondents by all modes and file proof of service along with affidavit on or before next date of hearing.

List the matter on 7<sup>th</sup> April, 2021.

-sd-

**(NARENDER KUMAR BHOLA)**  
**MEMBER (TECHNICAL)**

-sd-

**(CH. MOHD. SHARIEF TARIQ)**  
**MEMBER (JUDICIAL)**

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.115**  
New IA-1078/2021  
IN  
IB-1348(ND)/2019

**IN THE MATTER OF:**

M/s. Nisus Finance & Investment Managers LLP & Anr.  
Vs.

....FINANCIAL CREDITOR

M/s. Earthcon Universal Infratech Pvt. Ltd.

....RESPONDENT

**SECTION**

U/s 7 IBC code 2016

**Order delivered on 02.03.2021**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**  
**MEMBER (JUDICIAL)**  
**SHRI NARENDER KUMAR BHOLA**  
**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/FC :  
For the Respondent/CD :  
For the RP : Mr. Rishabh Jain, Advocate

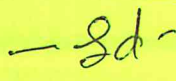
**ORDER**

**IA No. 1078/2021:-**


Counsel for the Resolution Professional is present. Counsel for the Respondent No.2 is present and submitted that he will seek instructions with regard to other Respondents. However, the Counsel for the Applicant is directed to send fresh notice to the remaining Respondents by all modes and file proof of service along with affidavit on or before next date of hearing.

Counsel for the Applicant is directed to send copy of the Petition along with documents to the Counsel for the Respondent No.2. The Counsel for the Respondent No.2 shall file reply to the same.

List the matter on 7<sup>th</sup> April, 2021.



**(NARENDER KUMAR BHOLA)**  
**MEMBER (TECHNICAL)**



**(CH. MOHD. SHARIEF TARIQ)**  
**MEMBER (JUDICIAL)**